

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4104
ANSWERED ON 18.07.2019

GROUND WATER POLLUTION

†4104. SHRI RAHUL KASWAN

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the areas where ground water is excessively polluted and it is affecting the health of the people;
- (b) whether the Government proposes to adopt any strategy to deal with it;
- (c) if so, the details thereof; and
- (d) whether budget has been allocated for this propose in Rajasthan?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (d) Central Ground Water Board (CGWB) generates ground water quality data of the country on a regional scale as part of its ground water quality monitoring program. State-wise details of contamination of ground water are given at **Annexure**.

The rural drinking water supply is a State subject. State Governments plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population. However, Department of Drinking Water & Sanitation Ministry of Jal Shakti provides technical and financial assistance to States under National Rural Drinking Water Programme (NRDWP) for improving the coverage of safe drinking water in rural areas. The details of funds released to various States/UTs including Rajasthan under National Rural Drinking Water Programme during the last three years are as below:

Financial Year	Fund Released to all States (in Rs. Crores)	Fund Released to Rajasthan (in Rs. Crores)
2016-17	5875.16	1072.92
2017-18	6968.15	714.24
2018-19	5466.24	655.41

Further, The Department of Drinking Water & Sanitation had launched the National Water Quality sub-mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to 27544 arsenic and fluoride affected rural habitations in a span of 4 yrs subject to availability of funds.

ANNEXURE

Annexure referred to in reply to parts (a) to (d) of Unstarred Question No. †4104 to be answered in Lok Sabha on 18.07.2019 regarding “Ground Water Pollution”

States Wise Number of Partly Affected Districts with different Contaminants in Ground Water of India

S. No.	State/ UT	Salinity (EC above 3000 micro mhos/cm) (EC : Electrical Conductivity)	Fluoride (above 1.5 mg/l)	Nitrate (above 45 mg/l)	Arsenic (above 0.01 mg/l)	Iron (above 1mg/l)	Lead (above 0.01 mg/l)	Cadmium (above 0.003 mg/l)	Chromium (above 0.05 mg/l)
1	Andhra Pradesh	12	12	13	3	7			
2	Telangana	8	10	10	1	8	2	1	1
3	Assam		9		19	18			
4	Arunachal Pradesh					4			
5	Bihar		13	10	22	19			
6	Chhattisgarh	1	19	12	1	17	1	1	1
7	Delhi	7	7	8	2		3	1	4
8	Goa					2			
9	Gujarat	21	22	24	12	10			
10	Haryana	18	21	21	15	17	17	7	1
11	Himachal Pradesh			6	1				
12	Jammu & Kashmir		2	6	3	9	3	1	
13	Jharkhand		12	11	2	6	1		
14	Karnataka	29	30	29	2	22			
15	Kerala	4	5	11		14	2		1
16	Madhya Pradesh	18	43	51	8	41	16		
17	Maharashtra	25	17	30		20	19		
18	Manipur		1		2	4			
19	Meghalaya		1			6			
20	Nagaland		1			1			
21	Odisha	17	26	28	1	30			1
22	Punjab	10	19	21	10	9	6	8	10
23	Rajasthan	30	33	33	1	33	3		
24	Tamil Nadu	28	25	29	9	2	3	1	5
25	Tripura					4			
26	Uttar Pradesh	13	34	59	28	15	10	2	3
27	Uttarakhand			4		5			
28	West Bengal	6	8	5	9	16	6	2	2
29	Andaman& Nicobar	1				2			
30	Daman & Diu	1		1	1				
31	Puducherry			1					
	Total	Parts of 249 districts in 18 states & UTs	Parts of 370 districts in 23 states & UTs	Parts of 423 districts in 23 states & UTs	Parts of 152 districts in 21 states & UTs	Parts of 341 districts in 27 states & UTs	Pb in parts of 92 districts in 14 states	Cd in parts of 24 districts in 9 states	Cr in parts of 29 districts in 10 states
